

ORISSA HIGH COURT**FILING REPORT AS ON :19/02/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBP/0000016/2021	LITE BITE FOODS PVT. LTD. VS	IPSIT AUROBINDO ACHARYA VS	// ()
2	BLAPL/0001438/2021	AIRPORTS AUTHORITY OF INDIA, BIJU PATNAIK INTERNATIONAL AIRPORT JOGENDRA BINDHANI @ JOGA VS	PRAVASH CHANDRA JENA VS	// BALASORE SADAR /86 /2020 ()
3	BLAPL/0001439/2021	STATE OF ODISHA CHETMUN JANI VS	SACHIDANANDA DASH VS	// MATHILI /125 /2020 ()
4	BLAPL/0001440/2021	STATE OF ODISHA BIKUNU DIGAL VS	AMULYA RATNA PANDA VS	// / /0 ()
5	BLAPL/0001441/2021	STATE OF ODISHA MATIA BISOI VS	BIJAYA KUMAR NAYAK (3) VS	// / /0 ()
6	BLAPL/0001442/2021	STATE OF ODISHA AJAY ROUSTRAY VS	R.N.BISWAL VS	// CHAULIAGANJA /403 /2020 ()
7	BLAPL/0001443/2021	STATE OF ODISHA KHAGAPATI ARLABA VS	JUGALA KISHORE PANDA VS	// / /0 ()
8	BLAPL/0001444/2021	STATE OF ODISHA MUYA KABASI VS	ASIT KUMAR JENA VS	// MALKANGIRI /32 /2021 ()
9	BLAPL/0001445/2021	STATE OF ODISHA SIBARAM BAUTA VS	SAMBEET PATTANAYAK VS	// KAKATAPUR /30 /2021 ()
10	BLAPL/0001446/2021	STATE OF ODISHA CHANDRA SEKHAR BEHERA @ PINTU VS	SATYABRATA PANDA VS	// BERHAMPUR SADAR /278 /2018 ()
11	BLAPL/0001447/2021	STATE OF ODISHA RAJU NAIK VS	GOPAL KRISHNA NAYAK VS	// TARASINGI /179 /2020 ()
		STATE OF ODISHA		//

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12	BLAPL/0001448/2021	AJEET SINGH @ KHADI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	ORIENT /180 /2020 () //
13	BLAPL/0001449/2021	SUNDAY @ SANDAY PUTEL VS STATE OF ODISHA	SUSHANTA KU. JOSHI VS	NAWAPARA /17 /2020 () //
14	BLAPL/0001450/2021	MUNA PUTEL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /802 /2020 () //
15	BLAPL/0001451/2021	ASISH KUMAR JENA VS STATE OF ODISHA	SAMARENDRA PATTANAİK VS	NILGIRI /248 /2017 () //
16	BLAPL/0001452/2021	ALOK KUMAR PRADHAN VS STATE OF ODISHA	S.S.RAY (2) VS	DHARAKOT PS /71 /2017 () //
17	BLAPL/0001453/2021	RAMA CHANDRA PRADHAN VS STATE OF ODISHA	L.N.RAYATSINGH VS	KUMBHARAPARA /308 /2019 () //
18	BLAPL/0001454/2021	BABU @ SURYA MAJHI VS STATE OF ODISHA	KASHINATH PATTNAİK VS	CHAULIAGANJA /50 /2021 () //
19	BLAPL/0001455/2021	ABELLO GAMANGO VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	BADAGADA /4 /2011 () //
20	BLAPL/0001456/2021	ABELLO GAMANGO VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	BADAGADA /5 /2011 () //
21	BLAPL/0001457/2021	SAPI @ GANGA SAMURAI VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	KARANJIA /257 /2020 () //
22	BLAPL/0001458/2021	NILIMA LENKA VS STATE OF ODISHA	PRAKASH KUMAR BEURA VS	LALBAG /294 /2020 () //
23	BLAPL/0001459/2021	KALYAN GADNAYAK	GOPAL KRUSHNA MOHANTY	CHHENDIPADA /65 /2014

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		VS	VS	()
24	BLAPL/0001460/2021	STATE OF ODISHA GANGA MUSAKI	PRASANTA KUMAR NANDA	// MALKANGIRI /400 /2020
		VS	VS	()
25	BLAPL/0001461/2021	STATE OF ODISHA INDRA SAYAN	BASUDEV BARIK	// PARJANG /235 /2019
		VS	VS	()
26	BLAPL/0001462/2021	STATE OF ODISHA KALIA NAIK	SUNIL KUMAR PALAI	// BUGUDA /232 /2014
		VS	VS	()
27	BLAPL/0001463/2021	STATE OF ODISHA BALIAR BHUJ SAHU	SURESH KUMAR JENA	// JEYPORE SADAR /229 /2020
		VS	VS	()
28	BLAPL/0001464/2021	STATE OF ODISHA JAYA PRAKASH LAHAJAL	SATYA NARAYAN MISHRA (4)	// KOKSARA /17 /2021
		VS	VS	()
29	BLAPL/0001465/2021	STATE OF ODISHA NILAKANTHA NAIK @ NILAKANTHA NAYAK	BHUSHAN KUMAR GHADEI	// MARKAT NAGAR /228 /2020
		VS	VS	()
30	BLAPL/0001466/2021	STATE OF ODISHA GITARANI BEHERA @ GITA	SATYA NARAYAN MISHRA (4)	// BHADRAK TOWN /42 /2021
		VS	VS	()
31	BLAPL/0001467/2021	STATE OF ODISHA ASHOK DAS	BHARAT JALLI	// MARKAT NAGAR /125 /2015
		VS	VS	()
32	BLAPL/0001468/2021	STATE OF ODISHA JITU @ SRIMANTA GANDA	BHARAT JALLI	// KHAJURIPADA /40 /2020
		VS	VS	()
33	BLAPL/0001469/2021	STATE OF ODISHA SABIR KHAN	PRAMODA KUMAR MISHRA	// PATTAMUNDAI /60 /2021
		VS	VS	()
34	BLAPL/0001470/2021	STATE OF ODISHA JAGA @ JAGABANDHU DALEI	JAYANTA KUMAR MAJHI	// BALIAPAL /63 /2020
		VS	VS	()

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35	BLAPL/0001471/2021	STATE OF ODISHA PANCHANAN SAHOO VS	PRABHAV BEHERA VS	// ODAGAON /203 /2020 ()
36	BLAPL/0001472/2021	STATE OF ODISHA JAGABANDHU SAHOO VS	PRASANTA KUMAR SAHOO VS	// BHADRAK RURAL /612 /2019 ()
37	BLAPL/0001473/2021	STATE OF ODISHA RANJAN NAIK VS	BISWANATH BEHERA VS	// CHAMPUA /70 /2020 ()
38	BLAPL/0001474/2021	STATE OF ODISHA NIRANJAN MAHARANA VS	PRASANTA KUMAR SAHOO VS	// KANKADAHAD /115 /2020 ()
39	BLAPL/0001475/2021	STATE OF ODISHA DHARMENDRA SAHOO @ BABULI VS	SAMARENDRA MOHANTY VS	// JAGATSINGPUR /331 /2020 ()
40	BLAPL/0001476/2021	STATE OF ODISHA JANAKA PADHAN VS	DURLLABHA RANJAN MISHRA VS	// BIRMAHARAJPUR /131 /2015 ()
41	BLAPL/0001477/2021	STATE OF ODISHA KALIA GAMANGA VS	BIBHUDA NANDA MOHAPATRA VS	// BADAGADA /271 /2019 ()
42	BLAPL/0001478/2021	STATE OF ODISHA BHAGIRATHI SABAR VS	ASIT KU CHAUDHURY VS	// PUTASINGH /5 /2019 ()
43	BLAPL/0001479/2021	STATE OF ODISHA RAMAKANTA BISWAL VS	SUBODH KUMAR MOHANTY VS	// KOREI /187 /2020 ()
44	BLAPL/0001480/2021	STATE OF ODISHA KUTIA @ RAGHUNATH JENA VS	BINI MISHRA VS	// SORO /311 /2020 ()
45	BLAPL/0001481/2021	STATE OF ODISHA GAGAN BIHARI NAIK VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	// BANTALA /10 /2021 () //

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46	BLAPL/0001482/2021	PRANAB KUMAR CHINARA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	RANPUR /24 /2021 0 //
47	CMAPL/0000025/2021	RABINDRA NATH SAHOO VS STATE OF ODISHA	ADV VS	// 0 //
48	CMAPL/0000026/2021	ASHOK KUMAR SINGH VS STATE OF ODISHA	ADV. VS	// 0 //
49	CMAPL/0000027/2021	DINABANDHU MOHAPATRA VS STATE OF ORISSA	BALARAM NAYAK VS	// 0 //
50	CMP/0000092/2021	PREM KUMAR VS BHAGBAN RAM	LALIT KUMAR MAHARANA VS	// 0 //
51	CMP/0000093/2021	KOTAK MAHINDRA BANK LTD.,KHURDA VS ARSS INFRASTRUCUTURE PROJECTS LTD., BBSR	RAMACHANDRA PANIGRAHY VS	// 0 //
52	CMP/0000094/2021	BISWA KALYAN SWAIN VS SUDHAMAYEE SATPATHY	JAYDEEP PAL VS	// 0 //
53	CONTC/0001227/2021	REGISTRAR (JUDICIAL), ORISSA HIGH COURT VS SHYAM SUNDAR NAYAK	ADV. VS	// 0 //
54	CONTC/0001228/2021	REGISTRAR (JUDICIAL), ORISSA HIGH COURT VS SHYAM SUNDAR NAYAK	ADV. VS	// 0 //
55	CONTC/0001229/2021	REGISTRAR (JUDICIAL), ORISSA HIGH COURT VS DR. SAURABH GARG, IAS	ADV. VS	// 0 //
56	CONTC/0001230/2021	AMULYA TARAI VS ANU GARG	SIBA PRASAD PATI VS	// 0 //
57	CONTC/0001231/2021	AKHAYA KUMAR GUMANSINGH	ADV	//

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		VS	VS	0
		ABHAYA, I.P.S		//
58	CONTC/0001232/2021	SAMARENDRA SAHOO	ADV	//
		VS	VS	0
		LAXMIDHAR MAHARANA		//
59	CONTC/0001233/2021	SHYAMSUNDAR DEV DEITY	ADV	//
		VS	VS	0
		MANOJ AHUJA		//
60	CONTC/0001234/2021	SIDDHARTHA SANKAR SAHOO	ADV	//
		VS	VS	0
		ABHAYA BISWAL, ENGINEER-IN- CHIEF,R.W.S AND S (II)		//
61	CONTC/0001235/2021	PURNA CHANDRA MISHRA	P.C.MISHRA	//
		VS	VS	0
		SAMARTHA VARMA, I.A.S		//
62	CONTC/0001236/2021	TRILOCHAN DASH	HARIPAD MOHANTY	//
		VS	VS	0
		GUHA POONAM TAPAS KUMAR, IAS		//
63	CONTC/0001237/2021	SUDHAMAYEE DAS	ADV	//
		VS	VS	0
		TAPAS RANJAN DEHURY		//
64	CONTC/0001238/2021	ANANTA KUMAR SOREN	ADV	//
		VS	VS	0
		V.V.YADAV		//
65	CONTC/0001239/2021	SANNKAR KANAR	ADV	//
		VS	VS	0
		THE DISTRICT MAGISTRATE-CUM-COLLECTOR, KEONJHAR		//
66	CONTC/0001240/2021	ANANTA KISHOR SAHOO	ADV	//
		VS	VS	0
		SASWAT MISHRA		//
67	CONTC/0001241/2021	KAILASH CHANDRA BEHERA	ADV	//
		VS	VS	0
		DEORANJAN KUMARSINGH, IAS		//
68	CONTC/0001242/2021	UPENDRA KUMAR SEN	MANOJ KUMAR PATI	//
		VS	VS	0

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		BIRANCHI NARAYAN MOHANTY, IAS		//
69	CONTC/0001243/2021	KRUSHNA CHANDRA DASH	ADV	//
		VS	VS	0
		NIRANJAN BEHERA, DEO		//
70	CONTC/0001244/2021	ITP LIMITED	ADV.	//
		VS	VS	0
		BALAWANT SINGH, IAS		//
71	CONTC/0001245/2021	RAKESH SAMAL @ RAKESH KUMAR SAMAL	ADV	//
		VS	VS	0
		ENGINEER-IN-CHIEF, WATER RESOURCES		//
72	CONTC/0001246/2021	SIBANANDA SAHU	ADV.	//
		VS	VS	0
		ENGINEER IN CHIEF, WATER RESOURCES		//
73	CONTC/0001247/2021	EVENLINA HEMRAM	ADV	//
		VS	VS	0
		ENGINEER-IN-CHIEF, WATER RESOURCES		//
74	CONTC/0001248/2021	GANDHARBA BASTIA	ADV	//
		VS	VS	0
		SANJEEV CHOPRA, I.A.S		//
75	CONTC/0001249/2021	DR. BABAJI CHARAN NAYAK	ADV	//
		VS	VS	0
		PRADIPTA KUMAR MOHAPATRA, IAS		//
76	CONTC/0001250/2021	SOUBHAGYA KUMAR SAHOO	ADV	//
		VS	VS	0
		SATYABRATA SAHU, IAS		//
77	CONTC/0001251/2021	PRADEEPTA KUMAR TRIPATHY	ADV	//
		VS	VS	0
		SATYABRATA SAHU, IAS		//
78	CONTC/0001252/2021	BIJAYA RANJAN PATTNAIK	ADV	//
		VS	VS	0
		LAXMAN BHOI, DEO		//
79	CRLA/0000103/2021	BHANJA @ BUDA MAHAKUD	SARADA PRASAD DASH	MOHULDIHA /45 /2018
		VS	VS	0
		STATE OF ODISHA		//

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80	CRLA/0000104/2021	ALEKH PERA VS STATE OF ODISHA	SATYA RANJAN PATI VS	SUBALAYA /49 /2011 () //
81	CRLA/0000105/2021	DEEPLANUS GUDIA @ DIPU VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	LATHIKATA /32 /2015 () //
82	CRLMA/0000054/2021	MAHESWAR NAIK VS STATE OF ORISSA	ADV VS	/ /0 () //
83	CRLMC/0000295/2021	KABATULLAH SHEIKH @ KABATULLA SK VS UNION OF INDIA	PITAMBAR JENA VS	/ /0 () //
84	CRLMC/0000296/2021	GOKULA CHARAN BARIK VS STATE OF ORISSA(VIG.)	AMULYA RATNA PANDA VS	VIGILANCE PS (BERHAMPUR) /2 /2009 () //
85	CRLMC/0000297/2021	SURAJ KUMAR AGARWAL @ AGRAWAL VS STATE OF ODISHA	CHITTA RANJAN DASH VS	MAHILA P.S.(BBSR) /49 /2019 () //
86	CRLMC/0000298/2021	SURAJ KUMAR AGARWAL @ AGRAWAL VS STATE OF ODISHA	CHITTA RANJAN DASH VS	LAXMISAGAR P.S. /139 /2019 () //
87	CRLMC/0000299/2021	JIBARDHAN SAHU VS STATE OF ODISHA(VIG.)	PRADEEP KUMAR KHUNTIA VS	CUTTACK VIGILANCE /11 /2017 () //
88	CRLMC/0000300/2021	PRIYA CHUGH VS STATE OF ORISSA	PRANAB KUMAR SAMANTRAY VS	PARADEEP /90 /2020 () //
89	CRLMC/0000301/2021	SASHI GOUDA VS STATE OF ORISSA	SIDHARTHA SANKAR RAY VS	DHARAKOT PS /4 /2021 () //
90	CRLMC/0000302/2021	PRIYA CHUGH VS STATE OF ORISSA	PRANAB KUMAR SAMANTRAY VS	/ /0 () //
91	CRLMC/0000303/2021	LOCHAN JENA	JAYADEBA BEHERA	RANPUR /21 /2008

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		VS	VS	()
		STATE OF ODISHA		//
92	CRLMC/0000304/2021	KAILASH NAYAK @ NAIK	LALIT SAHU	GANGAPUR (ASKA) /53 /2009
		VS	VS	()
		STATE OF ORISSA		//
93	CRLMC/0000305/2021	MITRAB ASU SWAIN @ DAS	RANJAN KUMAR BEHERA	/ /0
		VS	VS	()
		INDUBHUSAN DAS		//
94	CRLMC/0000306/2021	DASARI HEMANTA KUMAR DORA @ D. HEMANTA KUMAR DORA	SURENDRA KUMAR GARTIA	/ /0
		VS	VS	()
		P. VIJAYA LALITA @ JAYALAXMI		//
95	CRLMC/0000307/2021	LAXMIKANTA NAYAK	SUKANTA KUMAR DALAI	CHANDAKA P.S. /182 /2020
		VS	VS	()
		STATE OF ODISHA		//
96	CRLMC/0000308/2021	RAJA @ ROSHAN SOLANKI	SOUMYA RANJAN DAS	BANDOMUNDA /63 /2016
		VS	VS	()
		STATE OF ODISHA		//
97	CRLMP/0000334/2021	KUMARI DEI	J.K.KHANDAYATRAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
98	CRLMP/0000335/2021	MANOJ KUMAR SAHOO @ SAHU	PRAVASH CH. JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
99	CRLMP/0000336/2021	ASHOK KUMAR MAJHI	BIKRAM CHANDRA GHADEI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
100	CRLMP/0000337/2021	PARAKHITA NAYAK	GOPINATH MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
101	CRLMP/0000338/2021	DR. JITENDRA KUMAR PATI	T.PANIGRAHI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
102	CRLMP/0000339/2021	PRANAYA SRICHANDAN	SUBHRANSU BHUSAN MOHANTY	/ /0
		VS	VS	()

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103	CRLMP/0000340/2021	STATE OF ODISHA PRADOSH KUMAR SRICHANDAN VS	SUBHRANSU BHUSAN MOHANTY VS	// / /0 ()
104	CRLMP/0000341/2021	STATE OF ODISHA UGRASEN SUTAR VS	SUBHRANSU BHUSAN MOHANTY VS	// / /0 ()
105	CRLMP/0000342/2021	STATE OF ODISHA BATA KRUSHNA DALAI VS	SUBHRANSU BHUSAN MOHANTY VS	// / /0 ()
106	CRLMP/0000343/2021	STATE OF ODISHA NALINIKANTA MOHARANA VS	SUBHRANSU BHUSAN MOHANTY VS	// / /0 ()
107	CRLMP/0000344/2021	STATE OF ODISHA KRUPASINDHU MAHARANA VS	SUBHRANSU BHUSAN MOHANTY VS	// / /0 ()
108	CRLMP/0000345/2021	STATE OF ODISHA PRADIPTA KUMAR PAIKARAY VS	ALOK KUMAR DAS VS	// / /0 ()
109	CRLMP/0000346/2021	STATE OF ODISHA SARBESWAR BAL VS	MANORANJAN MISHRA VS	// / /0 ()
110	CRLMP/0000347/2021	D.F.O. (W.L.), RAJNAGAR SURENDRA KUMAR MOHAPATRA VS	S.K.SAMAL VS	// / /0 ()
111	CRLMP/0000348/2021	D.G.OF POLICE,CUTTACK TANAY KUMAR MOHANTY VS	BINI MISHRA VS	// / /0 ()
112	CRLMP/0000349/2021	STATE OF ODISHA AJAY KUMAR PRADHAN VS	MANORANJAN MISHRA VS	// / /0 ()
113	CRLMP/0000350/2021	D.F.O. (W.L.), RAJNAGAR DUSMANT KUMAR SAHOO VS	MANORANJAN MISHRA VS	// / /0 ()
		D.F.O. (W.L.), RAJNAGAR		//

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114	CRLMP/0000351/2021	MIR AZHAR VS SUPERINTENDENT OF POLICE,KENDRAPARA	P.K.BEHERA VS	//0 0 //
115	CRLMP/0000352/2021	TULARAM DHARUA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	//0 0 //
116	CRLREV/0000071/2021	LAMBODARA DASH VS STATE OF ODISHA	S.MOHAPATRA VS	//0 0 //
117	LAA/0000007/2021	THE SPECIAL LAND ACQUISITION OFFICER, KHARIAR VS SAMIR MEHER	DHANANJAYA MUND, A.G.A. VS	//0 0 //
118	LAA/0000008/2021	THE SPECIAL LAND ACQUISITION OFFICER VS TULSI RAM TANDI	DHANANJAYA MUND VS	//0 0 //
119	LAA/0000009/2021	THE SPECIAL LAND ACQUISITION OFFICER, LOWER ANDRAKIRISHA VS SARDHAKAR PANAKA	LOWER ANDRAKIRISHA VS	//0 0 //
120	LAA/0000010/2021	THE SPECIAL LAND ACQUISITION OFFICER, LOWER ANDRAKIRISHA VS JIRAM MEHER	LOWER ANDRAKIRISHA VS	//0 0 //
121	LAA/0000011/2021	THE SPECIAL LAND ACQUISITION OFFICER, LOWER ANDRAKIRISHA VS MANORAMA MEHER	LOWER ANDRAKIRISHA VS	//0 0 //
122	MACA/0000090/2021	DHANESWAR SWAIN VS LALATENDU SAHOO	K.C.NAYAK VS	//0 0 //
123	MACA/0000091/2021	PRABIR KUMAR BISWAL VS M/S. B.G. ROAD LINES	INDRAJIT PALBABU VS	//0 0 //
124	MACA/0000092/2021	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD. VS MANOJ KUMAR JENA	BRANDEE CHHATA VS	//0 0 //
125	RPFAM/0000011/2021	BANAMALI JENA	PRADEEP KUMAR DASH	//

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		VS	VS	JUDGE FAMILY COURT, KENDRAPARA(Kendrapara *)
126	RPFAM/0000012/2021	NIRMALA JENA SANTANU PRADHAN	SUMANTA KUMAR NAYAK	Crp/0000547/2006
		VS	VS	//
127	RSA/0000017/2021	BISWASINI PRADHAN ANANGA UDAYA MEHER	BIDYADHAR PRADHAN	//
		VS	VS	//
128	TRP(C)/0000060/2021	ARUN KUMAR AGARWAL RANJITA PATRA	B.S.DASPARIDA	//
		VS	VS	//
129	TRP(C)/0000061/2021	RUDRA PRASAD PADHY PRATIMA GIRI	KALPANA NAYAK	//
		VS	VS	//
130	TRP(C)/0000062/2021	SANGRAM KESHARI KUND MANISHA BEHERA	AJAYA KUMAR PRADHAN	//
		VS	VS	//
131	WA/0000176/2021	SUDHIR KUMAR BEHERA RAMESH CHANDRA PANDA	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	//
132	WA/0000177/2021	STATE OF ODISHA BASANT BEHERA	GOPINATHMISHRA	//
		VS	VS	//
133	WA/0000178/2021	BRANCH MANAGER, SHRIRAM LIFE INSURANCE CO. LTD. SUSHIL KUMAR PATTANAYAK	SURYA NARAYANN PATNAIK	//
		VS	VS	//
134	WA/0000179/2021	STATE OF ODISHA STATE OF ODISHA	A.G.A.	//
		VS	VS	//
135	WA/0000180/2021	PRANABANDHU BARIK STATE OF ODISHA	PRABHU PRASAD MOHANTY, A.G.A.	//
		VS	VS	//
136	WP(C)/0006617/2021	MANJUSHREE MUDULI KISHOR KUMAR RAUTARAY	SUPRIYA PATRA	//
		VS	VS	//

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137	WP(C)/0006618/2021	UNION OF INDIA PRAMOD KUMAR PANDA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// // 0 //
138	WP(C)/0006619/2021	BIRARAJ BAG VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
139	WP(C)/0006620/2021	SURJYA NARAYAN SATPATHY VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
140	WP(C)/0006621/2021	SANTALAL DEEP VS THE COMMNR.CUM SECY.GOV.T.OF ODISHA	NIRA SUNDAR PANDA VS	// 0 //
141	WP(C)/0006622/2021	PABITRA MOHAN SAHOO VS STATE OF ODISHA	BISWARANJAN DALAI VS	// 0 //
142	WP(C)/0006623/2021	BHAGIRATHI SAHOO VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
143	WP(C)/0006624/2021	DURGA CHARAN BEHERA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
144	WP(C)/0006625/2021	PRATAP KUMAR OJHA VS STATE OF ODISHA	K.C.RAJGURU MOHAPATRA VS	// 0 //
145	WP(C)/0006626/2021	ASHOK KUMAR NAYAK VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
146	WP(C)/0006627/2021	CHINMAYEE BARIK VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
147	WP(C)/0006628/2021	ANAMA CHARAN PARIDA VS STATE OF ODISHA	BISWANATH BEHERA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0006629/2021	SADHU CHARAN MOHANTY VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
149	WP(C)/0006630/2021	JAMBESWAR PRADHAN VS STATE OF ODISHA	BISWANATH BEHERA VS	// 0 //
150	WP(C)/0006631/2021	MANJULATA DEHURI VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
151	WP(C)/0006632/2021	KALYANI SAHOO VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
152	WP(C)/0006633/2021	SURYAKANTI DEI VS STATE OF ODISHA	BISWANATH BEHERA VS	// 0 //
153	WP(C)/0006634/2021	PARBATI PARIDA VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
154	WP(C)/0006635/2021	SATYABADI SAHOO VS STATE OF ODISHA	BISWANATH BEHERA VS	// 0 //
155	WP(C)/0006636/2021	SONALI PATTANAİK VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
156	WP(C)/0006637/2021	MOUSUMI BEHERA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
157	WP(C)/0006638/2021	SLOUDAMINI PANDA VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
158	WP(C)/0006639/2021	DEBENDRANATH SWAIN VS STATE OF ORISSA	MANAS PATI VS	// 0 //
159	WP(C)/0006640/2021	TAPASWINI JENA	SUBHENDU KUMAR NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
160	WP(C)/0006641/2021	STATE OF ODISHA SURENDRANATH PANDA	SUNIL KUMAR SWAIN	//
		VS	VS	0
161	WP(C)/0006642/2021	GOVT. OF ORISSA SUCHITRA PADHIARY	SUBHENDU KUMAR NAYAK	//
		VS	VS	0
162	WP(C)/0006643/2021	STATE OF ODISHA MAMATA PRADHAN	BIREN SANKAR TRIPATHY	//
		VS	VS	0
163	WP(C)/0006644/2021	STATE OF ODISHA JAYANTI JENA	SUBHENDU KUMAR NAYAK	//
		VS	VS	0
164	WP(C)/0006645/2021	STATE OF ODISHA APARNA MOHANTY	SUBHENDU KUMAR NAYAK	//
		VS	VS	0
165	WP(C)/0006646/2021	STATE OF ODISHA BIKRAM KESHARI BARAL	SUBHENDU KUMAR NAYAK	//
		VS	VS	0
166	WP(C)/0006647/2021	STATE OF ODISHA RAMAMANI MOHANTY	SUBHENDU KUMAR NAYAK	//
		VS	VS	0
167	WP(C)/0006648/2021	STATE OF ODISHA SANTILATA DAS	BIRAJA PRASANNA DAS	//
		VS	VS	0
168	WP(C)/0006649/2021	STATE OF ODISHA GITANJALI PRADHAN	TRILOCHAN NANDA	//
		VS	VS	0
169	WP(C)/0006650/2021	STATE OF ODISHA ABHAYA KUMAR SWAIN	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
170	WP(C)/0006651/2021	STATE OF ODISHA SUMATI SAMAL	PRATAP KUMAR BEHERA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0006652/2021	STATE OF ODISHA KSHIROD KUMAR MOHANTA VS	TUSHAR KANTA NAYAK VS	// // 0
172	WP(C)/0006653/2021	STATE OF ODISHA BISWANATH PALEI VS	TUSHAR KANTA NAYAK VS	// // 0
173	WP(C)/0006654/2021	STATE OF ODISHA MANOJ KUMAR SETHY VS	TUSHAR KANTA NAYAK VS	// // 0
174	WP(C)/0006655/2021	STATE OF ODISHA BIRANCHI MAHANTA VS	TUSHAR KANTA NAYAK VS	// // 0
175	WP(C)/0006656/2021	STATE OF ODISHA AJIT KUMAR PRADHAN VS	TUSHAR KANTA NAYAK VS	// // 0
176	WP(C)/0006657/2021	STATE OF ODISHA HAREKRISHNA MOHANTA VS	TUSHAR KANTA NAYAK VS	// // 0
177	WP(C)/0006658/2021	STATE OF ODISHA GANGADHAR NAYAK VS	TUSHAR KANTA NAYAK VS	// // 0
178	WP(C)/0006659/2021	STATE OF ODISHA MADAN DHAL VS	SADASIVA PATRA VS	// // 0
179	WP(C)/0006660/2021	STATE OF ODISHA SURESH CHANDRA PANDA VS	SADASIVA PATRA VS	// // 0
180	WP(C)/0006661/2021	STATE OF ODISHA BUDHIA GIRI VS	SADASIVA PATRA VS	// // 0
181	WP(C)/0006662/2021	STATE OF ODISHA URMILOA SWAIN @URMILARANI SWAIN VS	SUBHENDU KUMAR NAYAK VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0006663/2021	R.MALLESU VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
183	WP(C)/0006664/2021	KALYANI BEHERA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	// 0 //
184	WP(C)/0006665/2021	SUSANTA KUMAR DAS VS STATE OF ODISHA	LALITENDU BHUYAN VS	// 0 //
185	WP(C)/0006666/2021	BARADA PRASAD RATH VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
186	WP(C)/0006667/2021	BINARANI PATEL VS STATE OF ODISHA	SANTANU KUMAR SARANGI VS	// 0 //
187	WP(C)/0006668/2021	PRASANTA TRIPATHY VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
188	WP(C)/0006669/2021	SANTOSH KUMAR SABAT VS STATE OF ODISHA	SANTANU KUMAR SARANGI VS	// 0 //
189	WP(C)/0006670/2021	SWARNALATA PATEL VS STATE OF ODISHA	SANTANU KUMAR SARANGI VS	// 0 //
190	WP(C)/0006671/2021	SANJU PANDEY VS STATE OF ODISHA	SANTANU KUMAR SARANGI VS	// 0 //
191	WP(C)/0006672/2021	LAXMAN KUMAR BHAISAL VS STATE OF ODISHA	SANTANU KUMAR SARANGI VS	// 0 //
192	WP(C)/0006673/2021	NANDINI PATJOSHI VS STATE OF ODISHA	SANTANU KUMAR SARANGI VS	// 0 //
193	WP(C)/0006674/2021	KHITESWARI SAHU	SANTANU KUMAR SARANGI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0006675/2021	SABITA GOCHHAYAT	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0006676/2021	NARMADA PANDEY	SANTANU KUMAR SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0006677/2021	KAPILESWAR NAYAK	PRATIK DASH	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0006678/2021	MUDULI MUNDA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0006679/2021	DR. SUDARSAN DAS	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0006680/2021	BIMBADHAR RAO	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0006681/2021	TULARAM DIP	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0006682/2021	DURYODHAN PATRA	ASHOK KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0006683/2021	BISHNU BAG	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0006684/2021	NARAYAN KUMAR	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0006685/2021	BAIKUNTHANATH BARIKI	AKSHAYA KUMAR NAYAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0006686/2021	STATE OF ODISHA GANESH PRASAD BARAL VS	MAHESWAR MOHANTY VS	// // 0
206	WP(C)/0006687/2021	ANANTA BASUDEV BARAL GANESH PRASAD BARAL VS	MAHESWAR MOHANTY VS	// // 0
207	WP(C)/0006688/2021	ANANTA BASUDEV BARAL GANESH PRASAD BARAL VS	MAHESWAR MOHANTY VS	// // 0
208	WP(C)/0006689/2021	ANANTA BASUDEV BARAL SANJUKTA SAHOO VS	ASHOK DAS VS	// // 0
209	WP(C)/0006690/2021	THE GOVT.OF ODISHA DEBASIS SHARMA VS	SATYABRATA MOHANTY (1) VS	// // 0
210	WP(C)/0006691/2021	STATE OF ODISHA GANESH PRASAD BARAL VS	MAHESWAR MOHANTY VS	// // 0
211	WP(C)/0006692/2021	ANANTA BASUDEV BARAL SAMIP KUMAR BEHERA VS	SURYAKANTA DASH VS	// // 0
212	WP(C)/0006693/2021	COLLECTOR,KALAHANDI NANU AGRAWAL VS	KANANBALA ROY CHOUDHURY VS	// // 0
213	WP(C)/0006694/2021	STATE OF ODISHA HARIHAR MOHANTY VS	DR. J. K. LENKA VS	// // 0
214	WP(C)/0006695/2021	STATE OF ODISHA SUBAS CHANDRA SAHU VS	PRANAB RANJAN CHHATOI VS	// // 0
215	WP(C)/0006696/2021	STATE OF ODISHA SASMITA SAMANTA ROY VS	DEEPALI MAHAPATRA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0006697/2021	SANGRAM KESHARI MOHAPATRA VS MOUSUMI MOHANTY	AMITAV DAS VS	// 0 //
217	WP(C)/0006698/2021	M/S.PANDA INFRAPROJECTS (IND) PVT.LTD VS STATE OF ODISHA	DEBENDRA KUMAR DWIBEDI VS	// 0 //
218	WP(C)/0006699/2021	NAROTTAM MALLIK VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
219	WP(C)/0006700/2021	AKSHAYA KUMAR MOHANTY VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
220	WP(C)/0006701/2021	DILLIP KUMAR AICH VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
221	WP(C)/0006702/2021	SUSANTA KUMAR SAHOO VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
222	WP(C)/0006703/2021	AKSHAYA KUMAR JENA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
223	WP(C)/0006704/2021	STATE OF ODISHA VS DAYANIDHI SAHU	ADDL.GOV.T.ADVOCATE VS	// 0 //
224	WP(C)/0006705/2021	PABITRA MOHAN JENA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
225	WP(C)/0006706/2021	NABAKISHORE DASH VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
226	WP(C)/0006707/2021	DAMU BHATRA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
227	WP(C)/0006708/2021	JANMEJAYA SAMAL	K.K.SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0006709/2021	TRINATH BARAD	RASHMI KANTA ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0006710/2021	CHITTARANJAN PANDA	BISWAJIT PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0006711/2021	PRAKASH KUMAR BEHERA	GOLEKHA BEHARI PARIDA	//
		VS	VS	0
		OSSC, BBSR		//
231	WP(C)/0006712/2021	SATYABRATA DHIR	DIPTI RANJAN BHOKTA	//
		VS	VS	0
		DEBENDRA MOHAN PATTNAIK		//
232	WP(C)/0006713/2021	JULLY ROUT @ JALLI RANI SWAIN	BIJAY KUMAR MOHANTY	//
		VS	VS	0
		SAROJ KUMAR ROUT		//
233	WP(C)/0006714/2021	M/S.TRUPTI ENTERPRISES PVT.LTD,IDCO	DAMODAR PATI	//
		VS	VS	0
		CHAIRMAN CBEIC,NORTH BLOCK		//
234	WP(C)/0006715/2021	BIJU KARJI @ NAIK	ARIJEET MISHRA	//
		VS	VS	0
		THE SUB COLLECTOR, KEONJHAR		//
235	WP(C)/0006716/2021	M/S.RELIABLE HI TECH INFRASTRUCTURE PVT.LTD	DAMODAR PATI	//
		VS	VS	0
		THE COMMNR.OF ST AND GST,CUTTACK		//
236	WP(C)/0006717/2021	BIJU KARJI @ NAIK	ARIJEET MISHRA	//
		VS	VS	0
		THE SUB COLLECTOR, KEONJHAR,		//
237	WP(C)/0006718/2021	KAMAL KUMAR PATTNAIK	DINABANDHU NAYAK	//
		VS	VS	0
		THE LR COMMNR.,SETTLEMENT AND CONSOLIDATION		//
238	WP(C)/0006719/2021	SUBHASHREE SAMAL	AKSHAYA KUMAR PANDEY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0006720/2021	STATE OF ODISHA BIJU KARJI @ NAIK VS THE SUB COLLECTOR, KEONJHAR,	ARIJEET MISHRA VS	// // 0 //
240	WP(C)/0006721/2021	M/S.CHETAN AGENCY VS R.T.O.CUTTACK	ASHOK KUMAR ROUT VS	// 0 //
241	WP(C)/0006722/2021	BIJU KARJI @ NAIK VS THE SUB COLLECTOR, KEONJHAR,	ARIJEET MISHRA VS	// 0 //
242	WP(C)/0006723/2021	BIJU KARJI @ NAIK VS THE SUB COLLECTOR, KEONJHAR,	ARIJEET MISHRA VS	// 0 //
243	WP(C)/0006724/2021	BIJU KARJI @ NAIK VS THE SUB COLLECTOR, KEONJHAR,	ARIJEET MISHRA VS	// 0 //
244	WP(C)/0006725/2021	MANAS KUMAR NAYAK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
245	WP(C)/0006726/2021	MANAGING COMMITTEE OF MOHANLAL GIRSA MICHRS SCHOOL	SAMEER KUMAR DAS VS	// 0 //
246	WP(C)/0006727/2021	STATE OF ODISHA BIJU KARJI @ NAIK VS THE SUB COLLECTOR, KEONJHAR,	ARIJEET MISHRA VS	// 0 //
247	WP(C)/0006728/2021	SUBIMAL DINDA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
248	WP(C)/0006729/2021	BIJU KARJI @ NAIK VS THE SUB COLLECTOR, KEONJHAR,	ARIJEET MISHRA VS	// 0 //
249	WP(C)/0006730/2021	PURNA CHANDRA DAS VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0006731/2021	UDDHABA CHARAN MANDAL VS STATE OF ODISHA	J.K.MISHRA (2) VS	// 0 //
251	WP(C)/0006732/2021	PRADEEP KUMAR CHAND VS SONIA CHAND	J.K.MISHRA (2) VS	// 0 //
252	WP(C)/0006733/2021	AMITA CHOUDHURY VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	// 0 //
253	WP(C)/0006734/2021	NANIGOPAL HAZIRA VS CHAIRMAN,(GIFT)	J.K.MISHRA (2) VS	// 0 //
254	WP(C)/0006735/2021	KALYANI BAIRIGANJAN VS STATE OF ODISHA	J.K.MISHRA (2) VS	// 0 //
255	WP(C)/0006736/2021	SATYADEEP MOHANTY VS BHAGYASHREE MOHANTY	J.K.MISHRA (2) VS	// 0 //
256	WP(C)/0006737/2021	RAJAT KUMAR MOHANTY VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
257	WP(C)/0006738/2021	PURNA CHANDRA MOHAPATRA VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
258	WP(C)/0006739/2021	NIRANJAN BEHERA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
259	WP(C)/0006740/2021	I.P.RICE INDUSTRIES, SITUATED VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
260	WP(C)/0006741/2021	BIJAY KRISHNA MISHRA VS UNION OF INDIA	MANOJA KUMAR KHUNTIA VS	// 0 //
261	WP(C)/0006742/2021	SAMBHU PRASAD SAHOO	KAUSHIK SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0006743/2021	ADIKANDA NAIK	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0006744/2021	LALIT MOHAN DHAL	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0006745/2021	SANJEEB KUMAR NAYAK	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0006746/2021	SARAT KUMAR SAHOO	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0006747/2021	MAMATARANI SAMAL	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0006748/2021	JAYADEV PRADHAN	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0006749/2021	MEGHANAD ROUL	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0006750/2021	RANJAN GARNAYAK	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0006751/2021	BASANTA KUMAR SAHOO	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0006752/2021	HIMANSU KUMAR SAHU	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0006753/2021	HARISH CHANDRA PANDA	KAUSHIK SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0006754/2021	STATE OF ODISHA NIRANJAN SADANGI VS	KAUSHIK SWAIN VS	// // 0
274	WP(C)/0006755/2021	STATE OF ODISHA BIDHU MOHAN ROUT VS	KAUSHIK SWAIN VS	// // 0
275	WP(C)/0006756/2021	STATE OF ODISHA SARASWAT PHARMACY COLLEGE VS	SASWAT DAS VS	// // 0
276	WP(C)/0006757/2021	STATE OF ODISHA UMA SHANKAR PRADHAN VS	KAUSHIK SWAIN VS	// // 0
277	WP(C)/0006758/2021	STATE OF ODISHA JITENDRA BISWAL VS	KAUSHIK SWAIN VS	// // 0
278	WP(C)/0006759/2021	STATE OF ODISHA CHIRA SUNDAR DAS VS	S.P.SAHOO VS	// // 0
279	WP(C)/0006760/2021	STATE OF ODISHA BISHNU PRASAD KHAMARI VS	KAUSHIK SWAIN VS	// // 0
280	WP(C)/0006761/2021	STATE OF ODISHA GOLAK SAHOO VS	KSHIROD KUMAR ROUT VS	// // 0
281	WP(C)/0006762/2021	STATE OF ODISHA GOLEKHA MOHANTY VS	SANJAY KUMAR SAMANTARAY VS	// // 0
282	WP(C)/0006763/2021	STATE OF ODISHA MAMATA MOHAPATRA VS	SIDHARTHA SWAIN VS	// // 0
283	WP(C)/0006764/2021	STATE OF ODISHA BHARAT CHANDRA MOHANTY VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0006765/2021	PRAFULLA KUMAR DEBATA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
285	WP(C)/0006766/2021	ANIRUDHA PADHI VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
286	WP(C)/0006767/2021	SATYANANDA GUIN VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
287	WP(C)/0006768/2021	HRUSHIKESH MALIK VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
288	WP(C)/0006769/2021	BIJAYA KUMAR PASCHIMKABAT VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
289	WP(C)/0006770/2021	MUKESH PRADHAN VS ASST R.T.O, KHURDA	BRAJA MOHAN SARANGI VS	// 0 //
290	WP(C)/0006771/2021	AJAYA KUMAR PARIDA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
291	WP(C)/0006772/2021	SANKET KUMAR MISHRA VS R.T.O, BOLANGIR	BRAJA MOHAN SARANGI VS	// 0 //
292	WP(C)/0006773/2021	BAINSHIDHAR SUNDARAY VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
293	WP(C)/0006774/2021	NARAYAN BHUJABAL VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
294	WP(C)/0006775/2021	SRIDEV MISHRA VS R.T.O, BOLANGIR	BRAJA MOHAN SARANGI VS	// 0 //
295	WP(C)/0006776/2021	SRIKANTA BALA SAMANTA	SIDHARTHA SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0006777/2021	JISHAN AKHTAR	BRAJA MOHAN SARANGI	//
		VS	VS	0
		R.T.O, BARBIL		//
297	WP(C)/0006778/2021	BASANTA KUMAR DAS	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0006779/2021	PRASANNA KU MISHRA	BRAJA MOHAN SARANGI	//
		VS	VS	0
		R.T.O, PURI		//
299	WP(C)/0006780/2021	ASHUTOSH SAHOO	BRAJA MOHAN SARANGI	//
		VS	VS	0
		R.T.O, BBSR-1		//
300	WP(C)/0006781/2021	MITIKA MALIK	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0006782/2021	ASHUTOSH SAHOO	BRAJA MOHAN SARANGI	//
		VS	VS	0
		R.T.O, BBSR-1		//
302	WP(C)/0006783/2021	AMIYA KUMAR JENA	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0006784/2021	MADAN MOHAN SAHOO	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0006785/2021	BISHNUPRIYA BEURA	BRAJA MOHAN SARANGI	//
		VS	VS	0
		REGIONAL MANAGER, RBI, BBSR		//
305	WP(C)/0006786/2021	DEBAKI DEHURI	BRAJA MOHAN SARANGI	//
		VS	VS	0
		REGIONAL MANAGER, RBI, BBSR		//
306	WP(C)/0006787/2021	BIDHUBHUSAN SAHOO	SIDHARTHA SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0006788/2021	STATE OF ODISHA BHARAT PRADHAN VS PNB	PRAFULLA KUMAR MOHAPATRA VS	// // 0 //
308	WP(C)/0006789/2021	PRASHANTA KUMAR SAHOO VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
309	WP(C)/0006790/2021	KANDARPA PUJARI @ PUJAHARI VS THE AUTHORIZE OFFICER, IPICOL	DEBENDRA DHAR VS	// 0 //
310	WP(C)/0006791/2021	PURNA CHANDRA DASH VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
311	WP(C)/0006792/2021	BAIKUNTHANATH BIHARI VS THE PRINCIPAL SECY., R AND DM DEPT.	SANJIT MISHRA VS	// 0 //
312	WP(C)/0006793/2021	CHITARANJAN BERA VS UNION OF INDIA	SATRUGHNA DASH VS	// 0 //
313	WP(C)/0006794/2021	UMESH CHANDRA SWAIN VS R.T.O, CHANDIKHOLE	SUBASH CHANDRA PANI VS	// 0 //
314	WP(C)/0006795/2021	DR. SANJAYA KUMAR SAHU VS STATE OF ODISHA	GOUTAM KUMAR ACHARYA VS	// 0 //
315	WP(C)/0006796/2021	MAMATA NATH VS R.T.O, CHANDIKHOLE	SUBASH CHANDRA PANI VS	// 0 //
316	WP(C)/0006797/2021	CHATRUBHUJA PARIDA VS R.T.O, BBSR-1	SUBASH CHANDRA PANI VS	// 0 //
317	WP(C)/0006798/2021	KUNJALATA ROUT VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0006799/2021	DEBASISH SAMAL VS SANGEETA ROUT	BHAGABAN MOHANTY VS	// 0 //
319	WP(C)/0006800/2021	HEMANTA KUMAR OJHA VS STATE OF ODISHA	GOUTAM KUMAR ACHARYA VS	// 0 //
320	WP(C)/0006801/2021	ARANYA NAYAK VS STATE OF ODISHA	DEVASHIS PANDA VS	// 0 //
321	WP(C)/0006802/2021	LIPISHREE PRIYADARSHINI SWAIN VS VICE-CHANCELLOR, BPUT	MIHIR KUMAR DASH VS	// 0 //
322	WP(C)/0006803/2021	DR. JAYA KRUSHNA PATNAIK VS STATE OF ODISHA	GOUTAM KUMAR ACHARYA VS	// 0 //
323	WP(C)/0006804/2021	RUDRAPAL BEHERA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
324	WP(C)/0006805/2021	CHANDINI KUMARI SARANGI VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// 0 //
325	WP(C)/0006806/2021	PRIYANKA KUMARI VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// 0 //
326	WP(C)/0006807/2021	SARAT CHANDRA BEHERA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
327	WP(C)/0006808/2021	DEBENDRA KU. MALLIK VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
328	WP(C)/0006809/2021	MAMATA NANDA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
329	WP(C)/0006810/2021	SURENDRA KUMAR MUDULI	SIDHARTHA SWAIN	//

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		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0006811/2021	LAXMI KANTA SATAPATHY	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0006812/2021	CHAITANYA BARIK	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0006813/2021	BUI BEHERA	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0006814/2021	SANDIP KUMAR TRIPATHY	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0006815/2021	NIHAR RANJAN CHHOTRAY	PRABHU PRASANNA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0006816/2021	HRUSIKESH BALIARSINGH	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0006817/2021	MIR ARFAN ALLI	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0006818/2021	SWAGAT CHHOTRAY	PRABHU PRASANNA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0006819/2021	ODISHA GRAMYA BANK, PURI BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
		THE SR.CHIEF PERSONAL OFFICER, EAST COAST RAILWAY,		//
339	WP(C)/0006820/2021	SURENDRA KUMAR MOHAPATRA	S.K.SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0006821/2021	SIBA PRASAD HOTA	B.K.PARDHI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0006822/2021	UNION OF INDIA RABINDRA KUMAR PANDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// // 0 //
342	WP(C)/0006823/2021	MANASMITA SWAIN VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	// 0 //
343	WP(C)/0006824/2021	BABULI BARIK VS STATE OF ODISHA	LINGARAJ SARANGI VS	// 0 //
344	WP(C)/0006825/2021	RATNAKAR MALLIK VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
345	WP(C)/0006826/2021	KOKILA CHANDRA MAHANTA VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
346	WP(C)/0006827/2021	NIRANJAN PANDA VS COLLECTOR, JAJPUR	KAILASH CHANDRA SAMAL VS	// 0 //
347	WP(C)/0006828/2021	PRIYANKA NAYAK @ SAMAL VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
348	WP(C)/0006829/2021	SUSHIL KUMAR PANDA VS STATE OF ODISHA	BIJAYA KUMAR ROUSTRAY VS	// 0 //
349	WP(C)/0006830/2021	AMARESH SATAPATHY VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
350	WP(C)/0006831/2021	PRAMOD KUMAR SARANGI VS STATE OF ODISHA	RAMESH CHANDRA MISHRA VS	// 0 //
351	WP(C)/0006832/2021	ADILAXMI ACHARY VS STATE OF ODISHA	RAMESH CHANDRA MISHRA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0006833/2021	SANTANU KUMAR SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
353	WP(C)/0006834/2021	SATYA PRASAD DAS VS ITISHREE MANJARI NAYAK	P.K.BEHERA VS	// 0 //
354	WP(C)/0006835/2021	SOVAN KUMAR PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
355	WP(C)/0006836/2021	SARAT CHANDRA SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
356	WP(C)/0006837/2021	M/S. SWAIN AND CO. VS STATE OF ODISHA	ASIT KUMAR DASH VS	// 0 //
357	WP(C)/0006838/2021	SABITA MISHRA VS STATE OF ODISHA	RAMESH CHANDRA MISHRA VS	// 0 //
358	WP(C)/0006839/2021	SATYABRATA SARANGI VS STATE OF ODISHA	RAMESH CHANDRA MISHRA VS	// 0 //
359	WP(C)/0006840/2021	PRATIMA DWIBEDI VS TAHASILDAR, BALIAPATNA	GYANENDRA CHANDRA SWAIN VS	// 0 //
360	WP(C)/0006841/2021	K.SURESH VS UNION OF INDIA	GYANENDRA CHANDRA SWAIN VS	// 0 //
361	WP(C)/0006842/2021	M/S NU VISTA LIMITED, VS STATE OF ODISHA	CHITTA RANJAN DAS VS	// 0 //
362	WP(C)/0006843/2021	NIMAIN CHARAN JENA VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
363	WP(C)/0006844/2021	AMULYA GAUDA	SUKANTA KUMAR DALAI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
364	WP(C)/0006845/2021	L.I.C. OF INDIA,	PRAFULLA KUMAR RATH	//
		VS	VS	()
		SLOUDAMINI SWAIN		//
365	WP(C)/0006846/2021	SANJUKTA NANDA	PRARULLA KUMAR RATH	//
		VS	VS	()
		STATE OF ODISHA		//
366	WP(C)/0006847/2021	MUKESH KUMAR	UDIT RANJAN JENA	//
		VS	VS	()
		STATE OF ODISHA		//
367	WP(C)/0006848/2021	SOURINDRA NARAYAN BHANJA DEO	PRASANNA KUMAR SWAIN	//
		VS	VS	()
		STATE OF ODISHA		//
368	WP(C)/0006849/2021	THE SIKHAR SERVICE CO-OPERATIVE SOCIETY	SAMIR KUNYAK MISHRA	//
		VS	VS	()
		REGISTER OF CO-OPERATIVE SOCIETY		//
369	WP(C)/0006850/2021	SMC OF KATESINGHPUR PRIMARY SCHOOL,	MAHENDRA KUMAR SAHOO	//
		VS	VS	()
		STATE OF ODISHA		//
370	WP(C)/0006851/2021	M/S BAJARANG ENTERPRISE	JANGYA PRAKASH PARIDA	//
		VS	VS	()
		THE ZONAL MANAGER BANK OF INDIA		//
371	WP(C)/0006852/2021	NARASINGH PRADHAN	BHABANI SHANKAR RAYAGURU	//
		VS	VS	()
		HOME		//
372	WPCRL/0000022/2021	BICHITRA NANDA MAHAPATRA	A.K.NANDA	//0
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0002248/2021	RAHUL @ HEMANTA NAIK	SUSANTA KUMAR ROUT	PARJANG /162 /2020
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0002249/2021	ANANDA SAHU	SACHIDANANDA PADHEE	BARGARH /227 /2015
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	ABLAPL/0002250/2021	STATE OF ODISHA SUMAN KUMAR SAMANTARAY VS	AMLAN SHAKTI PAUL VS	// LAXMISAGAR P.S. /58 /2021 ()
376	ABLAPL/0002251/2021	STATE OF ODISHA CHAITAN ANJEL VS	JUGALA KISHORE PANDA VS	// / /0 ()
377	ABLAPL/0002252/2021	STATE OF ODISHA DEEPAK SAHU VS	RAJESH KUMAR MAHAPATRA VS	// NALCO /22 /2021 ()
378	ABLAPL/0002253/2021	STATE OF ODISHA CHANDRAMANI SAHOO VS	SMRUTI RANJAN MOHAPATRA VS	// / /0 ()
379	ABLAPL/0002254/2021	STATE OF ODISHA RAY SANDIP MALLICK @ SANDIP KUMAR RAY VS	CHITANANDA DASH VS	// LINGARAJ P.S. /15 /2021 ()
380	ABLAPL/0002255/2021	STATE OF ODISHA SUNIL KU. KAR VS	PARTHA SARATHI NAYAK VS	// NALCO /11 /2021 ()
381	ABLAPL/0002256/2021	STATE OF ODISHA ALOK RANJAN NAYAK VS	PARTHA SARATHI NAYAK VS	// KANTABANIA PS /14 /2021 ()
382	ABLAPL/0002257/2021	STATE OF ODISHA JAGADISH BEHERA VS	LALITENDU BHUYAN VS	// KEONJHAR TOWN /78 /2021 ()
383	ABLAPL/0002258/2021	STATE OF ODISHA NABIN KUMAR PATRA VS	SAROJ RANJAN SUBUDHI VS	// / /0 ()
384	ABLAPL/0002259/2021	STATE OF ODISHA AKASH SETHI VS	RAJENDRA NARAYAN ROUT VS	// SORO /316 /2020 ()
385	ABLAPL/0002260/2021	STATE OF ODISHA PRADIPTA KISHORE BISWAL VS STATE OF ODISHA (EOW)	DILLIP KUMAR PRADHAN VS	// EOW,BHUBANESWAR /13 /2017 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	ABLAPL/0002261/2021	SK AMIRUDDIN VS STATE OF ODISHA	P.K.DASH VS	/19 /2021 () //
387	ABLAPL/0002262/2021	SUNDARI BEHERA VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	PURI SADAR /39 /2021 () //
388	ABLAPL/0002263/2021	TINKA DAS @ SATYABRATA DAS VS STATE OF ODISHA	DEBA KUMAR RATH VS	NANDANKANAN /82 /2020 () //
389	ABLAPL/0002264/2021	RAJANI KANTA MOHANTY VS STATE OF ODISHA	DEEPAK MULIA VS	JAGATPUR /61 /2021 () //
390	ABLAPL/0002265/2021	KIRAN BEHERA VS STATE OF ODISHA	SIDHARTH SANKAR RAY (2) VS	THELKOLOI PS /23 /2021 () //
391	ABLAPL/0002266/2021	SRIKANTA PADHIHARI VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	MAHILA P.S. BUXIBAZAR /5 /2021 () //
392	ABLAPL/0002267/2021	DILLIP KUMAR NAYAK VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	NIALI /42 /2021 () //
393	ABLAPL/0002268/2021	GOPAL JENA @ ARIYA VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	HARABHANGA /139 /2020 () //
394	ABLAPL/0002269/2021	K. JAGADISH VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /229 /2020 () //
395	ABLAPL/0002270/2021	GAMBHA @ GAHMA MOHARANA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /42 /2021 () //
396	ABLAPL/0002271/2021	GOURA CHOUDHURY VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /105 /2020 () //
397	ABLAPL/0002272/2021	PAPUNI @ PAPU KUMAR BEHERA @ SAROJ	ARIJEET MISHRA	SUKINDA /43 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0002273/2021	ANNAPURNA MISHRA	DEBASIS BISWAL	PURUNABAZAR /52 /2021
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0002274/2021	MAHESH PRASAD MISHRA	DEBASIS BISWAL	PURUNABAZAR /52 /2021
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0002275/2021	BIGHNE NAYAK @ BIGHNARAJ PRADHAN	RAMDAS ACHARY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0002276/2021	KIRTTAN BARIK @ KIRTAN BARIK	ARIJEET MISHRA	SUKINDA /42 /2021
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0002277/2021	RATNAMANI BEHERA	SATYA NARAYAN MISHRA (4)	KHANTAPADA /36 /2021
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0002278/2021	KESHAB KISHOR NAYAK	PRAJIT KUMAR PRADHAN	/ /0
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0002279/2021	ANANTH CHARAN PANDA	LALITENDU MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0002280/2021	SUNI BEHERA @ SUJI BEHERA	BIBHUDA NANDA MOHAPATRA	GANGAPUR (ASKA) /188 /2019
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0002281/2021	ADWAIT PRASAD DORA @ TRINATH DORA	BIBHUDA NANDA MOHAPATRA	BHANJANAGAR /41 /2021
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0002282/2021	ASHOK PATALASINGH	AMLAN SHAKTI PAUL	KHURDA P.S. /405 /2020
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0002283/2021	GANESH BEHERA	JAYADEBA BEHERA	CHANDAPUR /10 /2021
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	ABLAPL/0002284/2021	STATE OF ODISHA BHARATI BISWAL VS	SUKANTA KUMAR NAYAK VS	// RAJKANIKA /51 /2021 ()
410	ABLAPL/0002285/2021	STATE OF ODISHA SILU @ SHAILESH KUMAR PATTANAYAK VS	DEVASHIS PANDA VS	// KEONJHAR TOWN /76 /2021 ()
411	ABLAPL/0002286/2021	STATE OF ODISHA BISHNUPRIYA PRADHAN VS	SMITA RANJAN PATTANAIAK VS	// G.UNDYAGIRI /11 /2020 ()
412	ABLAPL/0002287/2021	STATE OF ODISHA PAPU @ AKHAY KUMAR PANDEY VS	SMITA RANJAN PATNAIK VS	// PIPLI /376 /2020 ()
413	ABLAPL/0002288/2021	STATE OF ODISHA RATIKANTA KUARN VS	SMITA RANJAN PATTANAIAK VS	// G.UNDYAGIRI /11 /2020 ()
414	ABLAPL/0002289/2021	STATE OF ODISHA JUDHISTHIRA SAHU VS	PRAFULLA CHANDRA ACHARYA VS	// GHATAGAON /23 /2021 ()
415	ABLAPL/0002290/2021	STATE OF ODISHA HEMANTA KUMAR SAHU VS	PRAFULLA CHANDRA ACHARYA VS	// GHATAGAON /23 /2021 ()
416	ABLAPL/0002291/2021	STATE OF ODISHA SUBHRA JYOTI MANGARAJ @ PAPU MANGARAJ VS	DEBA KUMAR RATH VS	// KHARABEL NAGAR P.S. /54 /2021 ()
417	ABLAPL/0002292/2021	STATE OF ODISHA DILLIP GUPTA VS	RAJESH KUMAR MAHAPATRA VS	// ANGUL TOWN /1424 /2020 ()
418	ABLAPL/0002293/2021	STATE OF ODISHA SILU @ SHAILESH KUMAR PATTANAYAK VS	DEVASHIS PANDA VS	// KEONJHAR TOWN /78 /2021 ()
419	ABLAPL/0002294/2021	STATE OF ODISHA SUMANTA BAG VS	MANOJ KUMAR PATI VS	// BOLANGIR TOWN /75 /2021 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	ABLAPL/0002295/2021	ABHAYA MANDHATA VS STATE OF ODISHA	SUJATA JENA VS	PATTAMUNDAI /360 /2020 () //
421	ABLAPL/0002296/2021	SHNEHALATA MAHAKUD VS STATE OF ODISHA	SANJIT KUMAR DAS VS	DHAMNAGAR /43 /2021 () //
422	ABLAPL/0002297/2021	APURBA DEI @ PALLEI VS STATE OF ODISHA	JAYADEBA BEHERA VS	NAYAGARH SADAR /22 /2021 () //
423	ABLAPL/0002298/2021	HARA PRADHAN @ HARIKRUSHNA PRADHANYOTIRMAYA SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /57 /2021 () //
424	ABLAPL/0002299/2021	RATNAKAR PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /5 /2018 () //
425	ABLAPL/0002300/2021	SUBASH MAJHI VS STATE OF ODISHA	J.N.PANDA VS	KESINGA /58 /2021 () //
426	ABLAPL/0002301/2021	DEBABRATA NAYAK VS STATE OF ODISHA	SANGRAM KUMAR DAS VS	KHANDAGIRI P.S. /103 /2021 () //
427	ABLAPL/0002302/2021	PRASANTA KUMAR PARIDA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /188 /2020 () //
428	ABLAPL/0002303/2021	FATIMA BEGUM VS STATE OF ODISHA	KASHINATH PATTNAIK VS	MAHANGA /222 /2020 () //
429	ABLAPL/0002304/2021	BANGALI MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHAKALPARA /21 /2021 () //
430	ABLAPL/0002305/2021	ASHOK MAHAPATRA @ PINTU VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /37 /2019 () //
431	ABLAPL/0002306/2021	SK SAHABUDIN	DEEPAK KU SAHOO	KENDRAPARA /1 /2017

ORISSA HIGH COURT

FILING REPORT AS ON :19/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
432	ABLAPL/0002307/2021	STATE OF ODISHA SILU @ SHAILESH KUMAR PATTANAYAK	SRIDEVASHIS PANDA	// KEONJHAR TOWN /77 /2021
		VS	VS	()
433	ABLAPL/0002308/2021	STATE OF ODISHA RAJANIKANTA SAMAL	DEEPAK KU SAHOO	// KENDRAPARA /3 /2021
		VS	VS	()
434	ABLAPL/0002309/2021	STATE OF ODISHA MANASH JENA	ASHOK KUMAR SARANGI	// TALASARI MARINE /19 /2018
		VS	VS	()
435	ABLAPL/0002310/2021	STATE OF ODISHA SUNIL KUMAR ROUT	DEEPAK KU SAHOO	// DERABIS /87 /2019
		VS	VS	()
436	ABLAPL/0002311/2021	STATE OF ODISHA PRAMOD KUMAR SETHI	PARTHA SARATHI DAS	// JHARPOKHARIA /26 /2021
		VS	VS	()
437	ABLAPL/0002312/2021	STATE OF ODISHA DHARANIDHAR NAIK	A.C.SARANGI	// BARIA /9 /2021
		VS	VS	()
438	ABLAPL/0002313/2021	STATE OF ODISHA SOMYA RANJAN SWAIN@GUDU	DURGA PRASAD JENA	// KUJANGA /19 /2021
		VS	VS	()
439	ABLAPL/0002314/2021	STATE OF ODISHA NARAYANA MAHANTA	PRAMOD KUMAR JENA	// SAHADEV KHUNTA /54 /2021
		VS	VS	()
440	ABLAPL/0002315/2021	STATE OF ODISHA SHIBA PRASAD JENA	SMITA RANJAN PATNAIK	// NAYAPALLI P.S. /73 /2021
		VS	VS	()
441	ABLAPL/0002316/2021	STATE OF ODISHA BASANTA @ BASUA DAS	DEEPAK KUMAR DAS	// KAKATAPUR /29 /2021
		VS	VS	()
442	ABLAPL/0002317/2021	STATE OF ODISHA NARAHARI MOHANTA	ARIJEET MISHRA	// RARUAN /32 /2021
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :19/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	ABLAPL/0002318/2021	STATE OF ODISHA ADAM NAIK VS	SUBODH KUMAR MOHANTY VS	// NAYAGARH /158 /2020 ()
444	ABLAPL/0002319/2021	STATE OF ODISHA RINKU JAIN VS	AMIT PRASAD BOSE VS	// / /0 ()
445	ABLAPL/0002320/2021	STATE OF ODISHA SUBIR MAPA VS	MD. RIAZ VS	// / /0 ()
446	ABLAPL/0002321/2021	UNION OF INDIA BANSIDHAR AMANTA VS	AMLAN SHAKTI PAUL VS	// KANTABANIA PS /14 /2021 ()
447	ABLAPL/0002322/2021	STATE OF ODISHA ABHIMANYU PALLEI @ BABULI VS	JAYADEBA BEHERA VS	// NAYAGARH SADAR /22 /2021 ()
448	ABLAPL/0002323/2021	STATE OF ODISHA ANTUA SAHOO @ RAMESH CH. SAHOO VS	PRANAYANEE DASMOHAPATRA VS	// CHAULIAGANJA /54 /2021 ()
449	WPC(OAC)/0000041/2015	STATE OF ODISHA BIBEKANANDA MAHAKUR VS	NIRANJAN LENKA VS	// / / ()
450	WPC(OAC)/0000042/2015	STATE OF ODISHA AJIT KUMAR SENAPATI VS	NIRANJAN LENKA VS	// / / ()
451	WPC(OAC)/0000043/2015	STATE OF ODISHA SOMANATH KARAN VS	NIRANJAN LENKA VS	// / / ()
452	WPC(OAC)/0000044/2015	STATE OF ODISHA SACHIT KUMAR ACHARYA VS	NIRANJAN LENKA VS	// / / ()
453	WPC(OAC)/0000546/2015	STATE OF ODISHA ABHIRAM DAS VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// / / () //

ORISSA HIGH COURT

FILING REPORT AS ON :19/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	WPC(OAC)/0000632/2019	ASWINI KUMAR SENAPATI VS STATE OF ODISHA	SHASHI BHUSAN JENA, S.BEHERA VS	// 0 //
455	WPC(OAC)/0000953/2019	PRAHALAD SATPATHY VS STATE OF ODISHA	BIJAYA KUMAR PATTNAIK VS	// 0 //
456	WPC(OAC)/0000954/2019	LAXMIDHAR DEHURY VS STATE OF ODISHA	BIJAYA KUMAR PATTANAIAK, A.PATTANAIAK VS	// 0 //
457	WPC(OAC)/0000955/2019	DURYODHAN PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR PATTANAIAK, A.PATTANAIAK VS	// 0 //
458	WPC(OAC)/0002103/2016	NIRANJANA PANIGRAHI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
459	WPC(OAC)/0002876/2017	PUSAPANJALI SAMANTRAY VS STATE OF ODISHA AND OTHERS	SANTOSH KUMAR NANDA VS	// 0 //
460	WPC(OAC)/0003494/2013	ABHAYA CHARAN MOHANTY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
461	WPC(OAS)/0000010/2015	PADMABATI SAHU VS STATE OF ODISHA	NIRANJAN KAR VS	// 0 //
462	WPC(OAS)/0000017/2015	CHAITANYA SABAR VS STATE OF ODISHA	DEBASISH SAHU VS	// 0 //
463	WPC(OAS)/0000021/2015	NIRUPAMA SWAIN VS STATE OF ODISHA	NIRANJAN KAR VS	// 0 //
464	CONTC(CPC)/0000159/2019	BRAJAKISHORE SETHI VS AJAYA KUMAR SETHI,EXE. ENGG., QUALITY CONTROL DIV.	SIDHESWAR MALLIK VS	// 0 //
465	CONTC(CPS)/0000015/2015	CHAITANYA SABAR	DEBASISH SAHU	//

ORISSA HIGH COURT

FILING REPORT AS ON :19/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS SURENDRA KUMAR, IAS	VS	0 //

ORISSA HIGH COURT

MISC CASES FILED on :19/02/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2021 WPC(OAS)/17/2015	CHAITANYA SABAR-MP	DEBASISH SAHU
2	3/2021 ARBA/3/2020	NALCO.-MP	N.R.ROUT
3	9/2021 LAA/7/2021	THE SPECIAL LAND ACQUISITION OFFICER, KHARIAR-MP	DHANANJAYA MUND, A.G.A.
4	10/2021 LAA/7/2021	THE SPECIAL LAND ACQUISITION OFFICER, KHARIAR-MP	DHANANJAYA MUND, A.G.A.
5	11/2021 LAA/8/2021	THE SPECIAL LAND ACQUISITION OFFICER-MP	DHANANJAYA MUND
6	12/2021 LAA/8/2021	THE SPECIAL LAND ACQUISITION OFFICER-MP	DHANANJAYA MUND
7	13/2021 LAA/9/2021	THE SPECIAL LAND ACQUISITION OFFICER, LOWER INDEHRICHI PROJECT, KHARIAR-MP	DHANANJAYA MUND
8	14/2021 LAA/9/2021	THE SPECIAL LAND ACQUISITION OFFICER, LOWER INDEHRICHI PROJECT, KHARIAR-MP	DHANANJAYA MUND
9	15/2021 LAA/10/2021	THE SPECIAL LAND ACQUISITION OFFICER, LOWER INDEHRICHI PROJECT, KHARIAR, NUAPADA-MP	DHANANJAYA MUND
10	16/2021 LAA/10/2021	THE SPECIAL LAND ACQUISITION OFFICER, LOWER INDEHRICHI PROJECT, KHARIAR, NUAPADA-MP	DHANANJAYA MUND
11	17/2021 LAA/11/2021	THE SPECIAL LAND ACQUISITION OFFICER, LOWER INDEHRICHI PROJECT, KHARIAR, NUAPADA-MP	DHANANJAYA MUND
12	18/2021 JCRLA/76/2016	AKHAYA KU.SWAIN-MP	MR.BISWAJIT PASAYAT
13	18/2021 LAA/11/2021	THE SPECIAL LAND ACQUISITION OFFICER, LOWER INDEHRICHI PROJECT, KHARIAR, NUAPADA-MP	DHANANJAYA MUND
14	19/2021 CMAPL/274/2019	MANAS R.PATNAIK-MP	SANJIB MOHANTY, BHAGABAN BISWAL, DR.B.K.BAG
15	22/2021 RPFAM/43/2016	SATYA PRASAD DAS-MP	M/S.P.K.BEHERA
16	23/2021 RPFAM/11/2021	BANAMALI JENA-MP	PRADEEP KUMAR DASH
17	24/2021 RPFAM/12/2021	SANTANU PRADHAN-MP	SUMANTA KUMAR NAYAK
18	61/2021 TRP(C)/60/2021	RANJITA PATRA-MP	B.S.DASPARIDA
19	62/2021 TRP(C)/61/2021	PRATIMA GIRI-MP	KALPANA NAYAK
20	63/2021 TRP(C)/62/2021	MANISHA BEHERA-MP	AJAYA KUMAR PRADHAN
21	65/2021 WPC(OAC)/41/2015	BIBEKANANDA MAHAKUR-MP	
22	66/2021 WPC(OAC)/42/2015	AJIT KUMAR SENAPATI-MP	
23	67/2021 WPC(OAC)/43/2015	SOMANATH KARAN-MP	
24	68/2021 WPC(OAC)/632/2019	ASWINI KUMAR SENAPATI-MP	SHASHI BHUSAN JENA, S.BEHERA
25	69/2021 FAO/713/2020	SIMANCHAL DAS-MP	R.P.DALAI
26	69/2021	BHABAGRAHI NAYAK-MP	M/S.JAYANTA KUMAR BAL, GYANA RANJAN SETHI

27	WPC(OAC)/1033/2019 86/2021 CRLREV/71/2021	LAMBODARA DASH-MP	S.MOHAPATRA
28	87/2021 CMP/92/2021	PREM KUMAR-MP	LALIT KUMAR MAHARANA
29	88/2021 CMP/94/2021	BISWA KALYAN SWAIN-MP	JAYDEEP PAL
30	88/2021 RSA/17/2021	ANANGA UDAYA MEHER-MP	BIDYADHAR PRADHAN
31	89/2021 CMP/757/2017	NARAYAN DEBATA-MP	M/S.SAMIR KUMAR MISHRA
32	89/2021 RSA/328/2018	KUMUDINI PADHI-MP	M/S.SAMIR KU.MISHRA
33	90/2021 RSA/329/2018	KUMUDINI PADHI-MP	M/S.SAMIR KU.MISHRA
34	91/2021 RSA/328/2018	KUMUDINI PADHI-MP	M/S.SAMIR KU.MISHRA
35	92/2021 RSA/329/2018	KUMUDINI PADHI-MP	M/S.SAMIR KU.MISHRA
36	93/2021 RSA/328/2018	KUMUDINI PADHI-MP	M/S.SAMIR KU.MISHRA
37	94/2021 RSA/329/2018	KUMUDINI PADHI-MP	M/S.SAMIR KU.MISHRA
38	95/2021 RSA/129/2017	NARAYAN DEBATA-MP	M/S.SAMIR KU.MISHRA
39	96/2021 RSA/129/2017	NARAYAN DEBATA-MP	M/S.SAMIR KU.MISHRA
40	133/2021 MACA/83/2021	PRANANATH NAYAK-MP	JITENDRA MOHANTY
41	134/2021 MACA/83/2021	PRANANATH NAYAK-MP	JITENDRA MOHANTY
42	164/2021 CRLA/127/2020	MINJA @ ROHIT PRADHAN-MP	BIJAYA KUMAR RAGADA
43	165/2021 CRLA/127/2020	MINJA @ ROHIT PRADHAN-MP	BIJAYA KUMAR RAGADA
44	166/2021 CRLA/559/2017	PURNA CHANDRA KANHAR-MP	MANOJ KUMAR MOHANTY 2
45	167/2021 CRLA/278/2019	SATYA PATRA@BANKADA-MP	G.N.MISHRA
46	168/2021 CRLA/104/2021	ALEKH PERA-MP	SATYA RANJAN PATI
47	169/2021 CRLA/104/2021	ALEKH PERA-MP	SATYA RANJAN PATI
48	170/2021 CRLA/104/2021	ALEKH PERA-MP	SATYA RANJAN PATI
49	171/2021 CRLA/105/2021	DEEPLANUS GUDIA @ DIPU-MP	SOUMYA RANJAN DAS
50	172/2021 CRLA/105/2021	DEEPLANUS GUDIA @ DIPU-MP	SOUMYA RANJAN DAS
51	195/2021 BLAPL/1444/2020	RAJU MUDULI-MP	SUCHIT KUMAR NAYAK
52	196/2021 BLAPL/9576/2020	SUNIL MOHANTY @ KALIA-MP	SATYABRATA MOHANTY (1)
53	197/2021 BLAPL/5455/2020	DULAL MAJUMDAR-MP	SMRUTI RANJAN MOHAPATRA
54	198/2021 BLAPL/6545/2020	DEBASHIS BARIK-MP	SMRUTI RANJAN MOHAPATRA
55	199/2021 BLAPL/420/2021	BISWAJIT PATTANAYAK-MP	H.N.MOHAPATRA
56	200/2021 BLAPL/6126/2020	RANJAN NAIK-MP	SATYA RANJAN MULIA
57	201/2021 BLAPL/6691/2020	SUSHANTA SAHU-MP	G.C.HOTA

58	202/2021 BLAPL/991/2021	LALIT KUMAR SONI-MP	CHITTA RANJAN SAHU
59	203/2021 BLAPL/1480/2021	KUTIA @ RAGHUNATH JENA-MP	BINI MISHRA
60	204/2021 BLAPL/6375/2020	DHANJI RAY-MP	DEEPAK RANJAN SUNDARAY
61	205/2021 BLAPL/6335/2020	BIBHUTI BHUSAN JENA-MP	RASHMI RANJAN SATAPATHY
62	242/2021 ABLAPL/12146/2019	SANTOSH NAIK-MP	M/S.AMITAV TRIPATHY
63	243/2021 ABLAPL/411/2021	LIPUN KUMAR MOHANTY-MP	RAJALAXMI BISWAL
64	248/2021 CRLMC/297/2021	SURAJ KUMAR AGARWAL @ AGRAWAL-MP	CHITTA RANJAN DASH
65	249/2021 CRLMC/298/2021	SURAJ KUMAR AGARWAL @ AGRAWAL-MP	CHITTA RANJAN DASH
66	250/2021 CRLMC/299/2021	JIBARDHAN SAHU-MP	PRADEEP KUMAR KHUNTIA
67	251/2021 CRLMC/132/2021	SANJAY KUMAR DANDASENA-MP	AMIT KUMAR NATH
68	252/2021 CRLMC/300/2021	PRIYA CHUGH-MP	PRANAB KUMAR SAMANTRAY
69	252/2021 ABLAPL/1692/2021	J.BHAGABAN PATRA-MP	SURYAKANTA DASH
70	253/2021 CRLMC/508/2020	NAMITA MUKHERJEE-MP	PRASANNA KUMAR PARHI
71	253/2021 ABLAPL/1690/2021	RAJ KISHORE NAHAK-MP	SURYAKANTA DASH
72	254/2021 CRLMC/508/2020	NAMITA MUKHERJEE-MP	PRASANNA KUMAR PARHI
73	255/2021 CRLMC/301/2021	SASHI GOUDA-MP	SIDHARTHA SANKAR RAY
74	256/2021 CRLMC/178/2021	CHANDRA SEKHAR DASH-MP	BIJAYA KUMAR MISHRA
75	257/2021 CRLMC/302/2021	PRIYA CHUGH-MP	PRANAB KUMAR SAMANTRAY
76	258/2021 CRLMC/218/2019	SURYA SAGAR SWAIN-MP	DEVASHIS PANDA
77	259/2021 CRLMC/178/2014	SUBRAT KU.SAHU@ATTA-MP	M/S.JAYDEEP PAL
78	260/2021 CRLMC/306/2021	DASARI HEMANTA KUMAR DORA @ D. HEMANTA KUMAR DORA-MP	SURENDRA KUMAR GARTIA
79	261/2021 CRLMC/307/2021	LAXMIKANTA NAYAK-MP	SUKANTA KUMAR DALAI
80	262/2021 CRLMC/308/2021	RAJA @ ROSHAN SOLANKI-MP	SOUMYA RANJAN DAS
81	498/2021 WA/72/2020	CHANDRAMANI SETHY-MP	PRASANNA KUMAR MISHRA
82	499/2021 WA/88/2021	NISHIKANT TETE-MP	GYANA RANJAN SETHI
83	500/2021 WA/178/2021	SUSHIL KUMAR PATTANAYAK-MP	SURYA NARAYANN PATNAIK
84	501/2021 WA/179/2021	STATE OF ODISHA-MP	A.G.A.
85	502/2021 WA/179/2021	STATE OF ODISHA-MP	A.G.A.
86	503/2021 WA/179/2021	STATE OF ODISHA-MP	A.G.A.
87	504/2021 WA/180/2021	STATE OF ODISHA-MP	PRABHU PRASAD MOHANTY, A.G.A.
88	3088/2021 WP(C)/6617/2021	KISHOR KUMAR RAUTARAY-MP	SUPRIYA PATRA
89	3089/2021	BIRARAJ BAG-MP	SIBA PRASAD PATI

90	WP(C)/6619/2021 3090/2021	ASHOK KUMAR NAYAK-MP	SUBASH CHANDRA PUSPALAKA
91	WP(C)/6626/2021 3091/2021	MAMATA PRADHAN-MP	BIREN SANKAR TRIPATHY
92	WP(C)/6643/2021 3092/2021	GOVINDAM PROJECTS (P) LTD.-MP	SREEJIT MOHANTY
93	WP(C)/24233/2020 3093/2021	GITANJALI PRADHAN-MP	TRILOCHAN NANDA
94	WP(C)/6649/2021 3094/2021	ABHAYA KUMAR SWAIN-MP	BIRAJA PRASANNA SATAPATHY
95	WP(C)/6650/2021 3095/2021	ABHAYA KUMAR SWAIN-MP	BIRAJA PRASANNA SATAPATHY
96	WP(C)/6650/2021 3096/2021	SUMATI SAMAL-MP	PRATAP KUMAR BEHERA
97	WP(C)/6651/2021 3097/2021	SUKANTI NAYAK-MP	PRADOSH KUMAR DAS
98	WP(C)/7322/2020 3098/2021	SABITA GOCHHAYAT-MP	SUBHRANSU BHUSAN MOHANTY
99	WP(C)/6675/2021 3099/2021	DR. SUDARSAN DAS-MP	NIRANJAN LENKA
100	WP(C)/6679/2021 3101/2021	GANESH PRASAD BARAL-MP	MAHESWAR MOHANTY
101	WP(C)/6686/2021 3102/2021	GANESH PRASAD BARAL-MP	MAHESWAR MOHANTY
102	WP(C)/6688/2021 3103/2021	GANESH PRASAD BARAL-MP	MAHESWAR MOHANTY
103	WP(C)/6687/2021 3104/2021	DEBASIS SHARMA-MP	SATYABRATA MOHANTY (1)
104	WP(C)/6690/2021 3105/2021	GANESH PRASAD BARAL-MP	MAHESWAR MOHANTY
105	WP(C)/6691/2021 3107/2021	SAMIP KUMAR BEHERA-MP	SURYAKANTA DASH
106	WP(C)/6692/2021 3108/2021	STATE OF ODISHA-MP	ADDL.GOVT.ADVOCATE
107	WP(C)/6704/2021 3109/2021	NEW INDIA AGANCY-MP	M/S.JAJATI KISHORE MOHANTY
108	WP(C)/11160/2019 3111/2021	SATYABRATA DHIR-MP	DIPTI RANJAN BHOKTA
109	WP(C)/6712/2021 3112/2021	DHIREN KUMAR PANDA-MP	BUDHADEV ROURAY
110	WP(C)/2130/2021 3113/2021	BIBHU RANJAN NAYAK-MP	GYANA RANJAN SETHI
111	WP(C)/4520/2021 3114/2021	AKHAYA KUMAR GUMANSINGH-MP	SRINIVAS MOHANTY
112	WP(C)/38008/2020 3115/2021	M/S.RELIABLE HI TECH INFRASTRUCTURE PVT.LTD-MP	DAMODAR PATI
113	WP(C)/6716/2021 3116/2021	M/S.RELIABLE HI TECH INFRASTRUCTURE PVT.LTD-MP	DAMODAR PATI
114	WP(C)/6716/2021 3117/2021	KASHINATH DAS-MP	SIDHESWAR MALLIK
115	WP(C)/8197/2020 3118/2021	SABITA PUSTI-MP	J.K.MISHRA 2
116	WP(C)/38173/2020 3119/2021	PRADEEP KUMAR CHAND-MP	J.R.MISHRA (2)
117	WP(C)/6732/2021 3121/2021	SATYADEEP MOHANTY-MP	J.R.MISHRA (2)
118	WP(C)/6736/2021 3122/2021	NIRANJAN BEHERA-MP	SHASHI BHUSAN JENA
119	WP(C)/6739/2021 3123/2021	I.P.RICE INDUSTRIES, SITUATED-MP	DAYANANDA MOHAPATRA
120	WP(C)/6740/2021 3124/2021	RABINDRA KUMAR SAHU-MP	PRAMOD KISHORE CHAND
	WP(C)/9903/2018		

121	3126/2021 WP(C)/6762/2021	GOLEKHA MOHANTY-MP	SANJAY KUMAR SAMANTARAY
122	3128/2021 WP(C)/9787/2019	ANIL KUMAR TIWARI-MP	M/S.SHASHI BHUSAN JENA
123	3129/2021 WP(C)/9785/2019	CHANDRA SEKHAR ROUT-MP	M/S.SHASHI BHUSAN JENA
124	3130/2021 WP(C)/28601/2020	CHATRUBHUJA BEHERA-MP	B.K.MOHAPATRA
125	3131/2021 WP(C)/7124/2019	AVIMANU BEHERA-MP	M/S.RAMESH CHANDRA MISHRA
126	3132/2021 WP(C)/6788/2021	BHARAT PRADHAN-MP	PRAFULLA KUMAR MOHAPATRA
127	3133/2021 WP(C)/6291/2021	RUDRA NARAYAN MOHANTY-MP	SOMADARSAN MOHANTY
128	3134/2021 WP(C)/6292/2021	JOYNARAYAN MOHANTY-MP	SOMADARSAN MOHANTY
129	3135/2021 WP(C)/6790/2021	KANDARPA PUJARI @ PUJAHARI-MP	DEBENDRA DHAR
130	3136/2021 WP(C)/6795/2021	DR. SANJAYA KUMAR SAHU-MP	GOUTAM KUMAR ACHARYA
131	3138/2021 WP(C)/6798/2021	KUNJALATA ROUT-MP	SUVASHISH PATTANAIK
132	3139/2021 WP(C)/6800/2021	HEMANTA KUMAR OJHA-MP	GOUTAM KUMAR ACHARYA
133	3140/2021 WP(C)/6803/2021	DR. JAYA KRUSHNA PATNAIK-MP	GOUTAM KUMAR ACHARYA
134	3141/2021 WP(C)/6815/2021	NIHAR RANJAN CHHOTRAY-MP	PRABHU PRASANNA BEHERA
135	3142/2021 WP(C)/6818/2021	SWAGAT CHHOTRAY-MP	PRABHU PRASANNA BEHERA
136	3143/2021 WP(C)/6820/2021	SURENDRA KUMAR MOHAPATRA-MP	S.K.SAMAL
137	3144/2021 WP(C)/6823/2021	MANASMITA SWAIN-MP	BIRENDRA KUMAR PARDHI
138	3145/2021 WP(C)/3544/2019	BHALU MALIK-MP	M/S NIRANJAN PANDA
139	3146/2021 WP(C)/3543/2019	HADIA@HADIBANDHU MALLIK-MP	M/S NIRANJAN PANDA
140	3148/2021 WP(C)/3330/2017	STATE SOCIAL WELFARE BOARD-MP	M/S.S.K.DAS
141	3149/2021 WP(C)/6837/2021	M/S. SWAIN AND CO.-MP	ASIT KUMAR DASH
142	3151/2021 WP(C)/6842/2021	M/S NU VISTA LIMITED,-MP	CHITTA RANJAN DAS
143	3152/2021 WP(C)/6842/2021	M/S NU VISTA LIMITED,-MP	CHITTA RANJAN DAS
144	3153/2021 WP(C)/6432/2021	CHITTARANJAN DAS-MP	
145	3154/2021 WP(C)/6844/2021	AMULYA GAUDA-MP	SUKANTA KUMAR DALAI
146	3155/2021 WP(C)/6845/2021	L.I.C. OF INDIA,-MP	PRAFULLA KUMAR RATH
147	3156/2021 WP(C)/6846/2021	SANJUKTA NANDA-MP	PRARULLA KUMAR RATH
148	3157/2021 WP(C)/6848/2021	SOURINDRA NARAYAN BHANJA DEO-MP	PRASANNA KUMAR SWAIN
149	3158/2021 WP(C)/6849/2021	THE SIKHAR SERVICE CO-OPERATIVE SOCIETY LTD, NAYAGAR	SAMIR KUMAR MISHRA
150	3159/2021 WP(C)/6850/2021	SMC OF KATESINGHPUR PRIMARY SCHOOL,-MP	MAHENDRA KUMAR SAHOO
151	3160/2021 WP(C)/6851/2021	M/S BAJARANG ENTERPRISE-MP	JANGYA PRAKASH PARIDA
152	3161/2021	NARASINGH PRADHAN-MP	BHABANI SHANKAR RAYAGURU

153	WP(C)/6852/2021 194/2021	BAPI @ BAPINA BHOI-MP	
154	BLAPL/8918/2020 239/2021	PUNIA DAS-MP	
155	ABLAPL/15303/2020 240/2021	JAYADEB NAYAK @ JAYADEV NAYAK-MP	
156	ABLAPL/14417/2020 241/2021	LALIT CHANDAN-MP	
157	ABLAPL/678/2021 244/2021	DIPAK SWAIN @ DIPU SWAIN-MP	
158	ABLAPL/16185/2020 245/2021	SUJATA BHAL-MP	
159	ABLAPL/448/2021 246/2021	SATYABHAMA MALIK-MP	
160	ABLAPL/14035/2020 247/2021	NIRMAL SAHOO @ NIRMAL KUMAR SAHOO-MP	
161	ABLAPL/16518/2020 248/2021	ANIL SAHOO @ ANIL KUMAR SAHOO @ KALIA-MP	
162	ABLAPL/14698/2020 249/2021	SAROJ KUMAR SETHY @ SAROJ SETHI @ SAROJU-MP	AKSHYA KUMAR SAHOO
163	ABLAPL/12918/2020 250/2021	SAROJ KUMAR SETHI @ SAROJ SETHI @ SAROJU-MP	AKSHAYA KUMAR SAHOO
164	ABLAPL/14642/2020 251/2021	SAROJ KUMAR SETHI @ SAROJ SETHI @ SAROJU-MP	AKSHAYA KUMAR SAHOO
165	ABLAPL/16030/2020 3100/2021	SUSHANTA KU.DAS-MP	PRASANTA KUMAR TRIPATHY
166	WP(C)/29062/2019 3106/2021	RAMESH KEDIA-MP	
167	WP(C)/22764/2020 3110/2021	SANJAY KUMAR SAMANTARAY-MP	
168	WP(C)/5224/2021 3120/2021	SANJAY KUMAR BEHERA @ SANJAYA BEHERA-MP	
169	WP(C)/37029/2020 3125/2021	RAGHUNANDAN DASH-MP	
170	WP(C)/3748/2021 3127/2021	TULA PRAVA SWAIN-MP	
171	WP(C)/2321/2021 3137/2021	GANESWARA CHOUDHURY-MP	
172	WP(C)/22003/2020 3147/2021	M/S.AUTOMOTIVESINDIA PVT.LTD.-MP	
173	WP(C)/24068/2017 3150/2021	LAXMIDHAR SAHU-MP	
	WP(C)/2537/2021		